

**SHRI B. K. DASCHOW-DHURY :**

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the value in rupees of the bananas exported from Gujarat during the last five years, year-wise ;

(b) the names of the countries to which these bananas are exported and also the name of the country which purchase the maximum quantity of it ;

(c) the annual earnings of foreign exchange from its export from Gujarat ;

(d) whether Government have drawn up any scheme to promote the export of bananas from Gujarat ; and

(e) if so, the outline thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). Information regarding the quantity and value of bananas exported from Gujarat State is not available as the export statistics are compiled for the country as a whole and not state-wise.

(d) and (e). 2,000 additional hectares are proposed to be put under Dwarf Cavendish variety of bananas in the State of Gujarat during the IV Plan period in order to increase the availability of bananas for exports.

#### Barooh Committee on Tea Industry

2703. **SHRI SURAJ BHAN :**  
**SHRI JAGANATH RAO**  
**JOSHI :**  
**SHRI RAM GOPAL**  
**SHALWALE :**  
**SHRI ATAL BHARI**  
**VAJPAYEE :**  
**SHRI BRIJ BHUSHAN LAL :**  
**SHRI RANJIT SINGH :**  
**SHRI S. K. TAPURIAH :**  
**SHRI HIMATSINGKA :**  
**SHRI K. LAKKAPPA :**  
**SHRI YASHPAL SINGH :**

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether the report of Barooh Committee on Tea Industry has been received ; and

(b) if so, their recommendations and Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) Yes, Sir.

(b) The Report is under examination. The report of the Committee and Government's decisions on its recommendations will be released as soon as possible.

#### Export of Wigs and Human Hair

2704. **SHRI GEORGE FERNANDES :**  
**SHRI HUKAM CHAND**  
**KACHWAI :**  
**SHRI S. K. TAPURIAH :**  
**SHRI P. L. BARUPAL :**

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the total value of wigs and human hair exported during the last three years, country-wise ;

(b) the share of the State Trading Corporation in the export of these items ;

(c) whether it is a fact that the contract entered into between Wig India and the S.T.C. and the U.S. firm of M/s. Fashion Tress Inc. for the supply of Wigs has been cancelled ; and

(d) if so, the implications thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-312/69*].

(b) The exports made by the State Trading Corporation are Rs. 3.73 lakhs, Rs. 38.71 lakhs and Rs. 62.56 lakhs during 1965-66, 1966-66 and 1967-68 respectively.

(c) The notice of 60 days for termination of the agreement as required under the agreement has been received from M/s. Fashion Tress Inc., Miami and has been accepted by the State Trading Corporation of India Ltd.

(d) With the termination of the agreement with M/s. Fashion Tress, alternative arrangements are being made in the U.S.A. and Canada for the sale of hair products manufactured by Wig India.